

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - I  
CHENNAI

33

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL



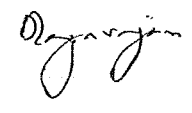
APPLICATION NUMBER : MA/460/2019

PETITION NUMBER : CP/193/IB/2018

NAME OF THE TRANSFEROR : SUNDARESAN NAGARAJAN (RP)  
(P DOT G CONSTRUCTIONS PVT LTD)

NAME OF THE TRANSFEREE : A VIVEK

UNDER SECTION : 60 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	Lingavel VIVEK	J. Kalidasa Counsel for R1	
2.	Rani Rajeswaran	counsel for RP/Applicant	
3.	Sundaresan Nagarajan	Resolution Professional	

ORDER

Counsel for the Resolution Professional is present. Counsel for R1 is present. There is no representation on behalf of R2 and R3. Counsel for the Resolution Professional has filed an affidavit along with proof of notice served. The service against R2 and R3 is held sufficient. Therefore, R2 and R3 are proceeded **ex parte**. Counsel for R1 is directed to file the reply within two weeks by providing copy to the other side. Thereafter, within a week, Counsel for the Applicant will file rejoinder, if any, by providing copy to the other side. Matter is posted for further proceeding. Put up on 15.10.2019 at 10.30 A.M.

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk